

- (4) Electrical Engineering 1
 (5) Applied Mechanics 1

**Indian Institute of Technology,
 Madras**

120. **Shri P. K. Ghosh:** Will the Minister of Education be pleased to state:

(a) whether the attention of the Government of India has been drawn to a report in the U.S.I.S. News Bulletin and in some of the leading papers that a Research grant of over one lakh of rupees has been granted for the conduct of Research in the Indian Institute of Technology, Madras;

(b) if so, the research for which the grant has been awarded and now far the research has progressed, if already started; and

(c) whether in making this grant the U.S. Government has obtained clearance and approval of the Government of India?

The Deputy Minister in the Ministry of Education (Dr. M. M. Das):

(a) No, Sir. However, a proposal for research submitted by a former Assistant Professor in the Indian Institute of Technology, Madras involving a grant of Rs. 103,800 was approved by the National Bureau of Standards of U.S.A. under a scheme, financed from out of PL-480 rupee funds, for research projects of Indian nationals working in universities and institutions in this country. The grant has not been availed of as the Assistant Professor concerned is no longer in the service of the Institute.

(b) The proposal related to research in "High Temperature Vapour Pressures of Refractory Materials".

(c) The proposal had been screened by a Central Committee and accepted in principle before being

submitted to U.S. Government. The question of giving final clearance of the Government of India does not arise in this case.

Supply of Gas to Utran Power House, Gujarat

121. **Shri D. J. Naik:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether contract for laying gas pipe-line for supply of gas to the Utran Power House (Gujarat) has been finalised; and

(b) if so, when the work will start, and when it will be completed?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) Yes, Sir.

(b) The work on this line started on 2nd December, 1963 and is expected to be completed in March, 1964.

Korba Fertilizer Factory

122. { **Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri N. R. Laskar:
Shri Maheswar Naik:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the plan and estimate of the Korba Fertilizer factory in public sector have been prepared;

(b) whether the plant and machineries will be fabricated in India; and

(c) if not, from where they will be purchased and the foreign exchange requirement for the project?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) These have been prepared and are under the scrutiny of the Fertilizer Corporation.

(b) Fabrication of plant and machinery will be done within the

country to the maximum extent feasible consistent with the facilities available and the need to complete the project within a reasonable time schedule.

(c) Only a part of the machinery which cannot be fabricated within the country will be imported. The country from which it will be imported has not yet been decided. The total foreign exchange cost of the project has been estimated at approximately Rs. 13.00 crores.

Fertilizer Factory in Goa

123. Shri Nath Pai: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any licence has been given for setting up a fertilizer factory in Goa; and

(b) if so, when the factory is likely to go in for production?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) and (b). The matter is still under consideration.

Drug Processing Factories in J. & K.

124. Shri Sham Lal Saraf: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 653 on the 18th December, 1963 and state:

(a) whether the decision to take over the two Drug Processing Factories and some Drug Farms from the Jammu and Kashmir State has been arrived at; and

(b) if so, the nature of the decision taken?

The Deputy Minister in the Ministry of Education (Dr. M. M. Das): (a) and (b). The Farms and Processing factories have since been taken over by the Council of Scientific and Industrial Research and will function under its Central Indian Medicinal Plants Organisation.

Tandi Therot Road

125. Shri Hem Raj: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1888 on the 18th December, 1963 and state:

(a) whether any decision has been taken on the proposal of the Punjab Government for the construction of the Tandi Therot Road; and

(b) If so, the nature thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The scheme for the improvement of the Tandi Therot Road in Lahaul District in Punjab involving a total outlay of Rs. 11.354 lakhs has been approved in January, 1964.

Political Sufferers in Punjab

126. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state the total amount distributed to the Political Sufferers of Punjab from 1st April, 1963 to the end of December, 1963?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): Rs. 3,650.

Study of Astrology

127. Shri Tan Singh: Will the Minister of Education be pleased to state:

(a) whether Government have a proposal for appointing a research body for scientific study of astrology; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Education (Dr. M. M. Das): (a) No, Sir.

(b) Does not arise.